

**DIVISION BENCH**

**ITEM NO. 119**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No. 291/2021, IA No. 166/2022, IA No. 74/2023 & IA No. 86/2023**

**IN CP No. (IB) 124/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> March, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>JAMMU AND KASHMIR BANK LTD V/S KUSHAL INTERNATIONAL LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**THROUGH VIDEO CONFERENCING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 11<sup>th</sup> April, 2023.

**-Sd-**

**(Deputy Registrar)**

**16<sup>th</sup> March, 2023**

*Priya Agarwal  
(Stenographer)*